

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.145/241/AMR/2019		241	Anitha Rayapati & 2 others Vs Gogineni Tobaccos Ltd & 11 others

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

For hearing, the matter adjourned to 04.01.2023.

Sd/-
MEMBER JUDICIAL